

SHRI GOVINDA REDDY: May I know whether the Tariff Commission considered this question.....

SHRI D. P. KARMARKAR: I should like to have notice about the question.

SHRI S. C. KARAYALAR: May I know how the price of our rubber compares with that of other rubber?

SHRI D. P. KARMARKAR: It compares favourably.

SHRI GOVINDA REDDY: May I know, Sir, whether the Rubber Board met since the Rubber Act was amended and whether it has taken any action to encourage the production of rubber?

SHRI D. P. KARMARKAR: The Rubber Production Board made the recommendation with regard to two schemes. One was with regard to the increase of rubber production; the Rubber Production Commissioner has put out a scheme for starting the development of 70,000 additional acres at the rate of 7,000 acres per year. The other scheme is with regard to research. These two schemes are under the consideration of the Finance Ministry.

SHRI M. VALIULLA: What about the imports of rubber, Sir?

SHRI D. P. KARMARKAR: They are negligible.

SHRI GOVINDA REDDY: I would like to know whether the Rubber Board met at all.

SHRI D. P. KARMARKAR: I should like to have notice.

#### RETENTION PRICE OF STEEL

\*365. SHRI GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state how long the retention prices of steel will continue to be in force?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): As long as there is shortage of steel in India and

the necessity for making available steel at a uniform controlled price to consumers exists.

SHRI GOVINDA REDDY: May I know, Sir, if any steel corporation has represented to the Government requesting for a revision of the retention prices?

SHRI D. P. KARMARKAR: I do not think so.

SHRI GOVINDA REDDY: Has not the Tariff Board reported to Government that one concern has represented that the revision of steel retention prices is necessary? Have they not recommended that prices should be revised?

SHRI D. P. KARMARKAR: I am not aware of such a recommendation.

#### EXPERT ADVISORY COMMITTEE FOR INDUSTRY

\*366. KUMARI SHOILA BALA DAS: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether the proposed expert Advisory Committee for Industry has been set up; and

(b) if so, who are the members of the Committee and when it is likely to submit its report?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Government do not contemplate appointing any such committee.

(b) Does not arise.

Sir, I would like to add that the hon. Member knows that we have set up a small expert committee to find out the surplus capacity so far as the engineering industries are concerned.

#### ADDITIONAL YANKEE PAPER MAKING MACHINE

\*367. KUMARI SHOILA BALA DAS: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether an additional Yankee Paper Making Machine for manufacture of thinner variety of paper has been erected;

(b) if so, where it has been erected; and

(c) who is the officer-in-charge of this machine and what is his nationality?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a), (b) and (c). The erection of a Yankee Paper Making Machine in the Paper Mill Section of Messrs. Rohtas Industries, Ltd., Dalmianagar (Bihar), is nearing completion. It is reported that a German technical expert is in charge of all the paper machines in the mill.

Sir, I should like to add that this type of Yankee machine is also there in six different paper mills.

SHRI LALCHAND HIRACHAND DOSHI: What is the raw material used for this paper?

SHRI D. P. KARMARKAR: Bamboo, rags and the like; anything that serves as good paper pulp.

KUMARI SHOILA BALA DAS: What is the annual output of paper?

SHRI D. P. KARMARKAR: I think, Sir—I am speaking subject to correction—that the installed capacity is 1,51,000 tons; and the output is somewhere about 1,38,000 tons.

ESTABLISHMENT OF AN INSPECTORATE FOR THE INSPECTION OF INDIAN MISSIONS ABROAD

\*368. MOULANA M. FARUQI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have established an inspectorate for the inspection of Indian Missions abroad; and

(b) if so, who are the members of that inspectorate and what work has been done by it so far?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI A. K. CHANDA): (a) and (b). Inspections of Indian Missions abroad have taken place from time to time. It is proposed to regularise this inspection. Normally this will consist of one or more officers of the External Affairs Ministry and an officer of the Ministry of Finance, where financial matters have to be looked into. The inspectors need not necessarily be the same on each occasion.

مولانا ایم - فاروقی : کیا گورنمنٹ مہربانی کرنے بتلائے گی کہ جو انسپیکشن ہوتا ہے اس میں نان آفیشیل (non-officials) کو بھی شامل کئے جانے کے بارے میں وہ غور کر رہی ہے ؟

† [MAULANA M. FARUQI: Will Government kindly let me know if they are considering the question of associating non-officials also with the work of inspection?]

شری جواہر لال نہرو : جی نہیں - اس میں صرف آفیشیلس ہی ہوتے ہیں - نان آفیشیلس کے لئے اس قسم کا کام رونا مناسب نہیں ہو گا کیونکہ جو انسپیکشن ہوتے ہیں وہ بہت ضابطے کی کارروائی کے ہوتے ہیں - نان آفیشیلس جب جاتے ہیں تو ظاہر بات ہے کہ وہ چاکر دیکھتے ہیں، لوگوں سے ملنے میں اور اپنی رائے دیتے ہیں کہ کیسا انہوں نے پایا - لیکن وہ کتابوں کو اور حساب کتاب وغیرہ کو تو نہیں دیکھ سکتے -

† [SHRI JAWAHARLAL NEHRU: No, Sir. Only officials are associated with it. It will not be proper for non-officials to do this type of work, because the work of inspection is of a procedural nature. When non-officials go out, obviously they see things, meet people and give their opinion about what they find. But they cannot look into the records and accounts.]

†English translation.